

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 109
Ivn (P) (IB)- 01/JPR/2023
CP No. (IB)-47/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

Savita Oil Technologies Ltd.

...Operational Creditor

Versus

Fatehpuria Transformers and Switchgears Pvt. Ltd. ...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Rohan Raj Vaidya, present in person

For the SBI : Mukesh Mathur, Chief Manager

ORDER

Heard Mr. Rohan Raj Vaidya appearing on behalf of the Petitioner. No one appears on behalf of the Respondent. Mr. Mukesh Mathur, Chief Manager State Bank of India appearing in Ivn (P) (IB)- 01/JPR/2023. It is submitted that due to ongoing strike of Advocates in Jaipur, Advocates are not appearing before this Adjudicating Authority. On the request of both the parties, list the matter on 24.04.2023.


Sd-

(Prasanta Kumar Mohanty)
Technical Member


Sd-

(Deep Chandra Joshi)
Judicial Member

March 14, 2023